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Title: Introduced the Bihar Reorganisation Bill, 1998. Motion for Consideration - adopted.

MR. SPEAKER: The House will now take up Item No.25, namely, Bihar Reorganisation Bill, 1998.

Shri L.K. Advani.

... (Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): I beg to move for leave to introduce a Bill to provide for the reorganization of the existing State of Bihar and for matters connected there with.

... (Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the reorganisation of the existing State of Bihar and for matters connected therewith."

The motion was adopted.

... (Interruptions)

MR. SPEAKER: The Minister may now introduce the Bill.

SHRI L.K. ADVANI: I introduce** the Bill.

... (Interruptions)

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** Introduced with the recommendation of the President.